

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s. SRI SCL INFRATECH LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SRI SCL INFRATECH LIMITED
2.	Date of incorporation of corporate debtor	08/06/1990
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad, Telangana State
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TG1990PLC011354
5.	Address of the registered office and principal office (if any) of corporate debtor	H.No.8-2-502/1/A, 1 ST FLOOR, JIVI TOWERS, ROAD NO.7, BANJARA HILLS, HYDERABAD-500034
6.	Insolvency commencement date in respect of corporate debtor	18/10/2022 (As per the order of NCLT dated 18.10.2022 in Company Petition no.CP.IB.56/2021-order received on 28/10/2022)
7.	Estimated date of closure of insolvency resolution process	15/04/2023 (180 days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bojja Hemanth Reddy Registration No.IBBI/IPA-001/IP-P02632/2021-2022/14026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068, Email: ip.sriscl@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068, Email: ip.sriscl@gmail.com
11.	Last date for submission of claims	11/11/2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link. https://ibbi.gov.in/home/downloads Physical Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a corporate insolvency resolution process of the **M/s. SRI SCL INFRATECH LIMITED** on via order dated 18/10/2022 order received on dated 28/10/2022.


The creditors of **M/s. SRI SCL INFRATECH LIMITED**, are hereby called upon to submit their claims with proof on or before 11/11/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28th Oct'2022
Place: Hyderabad


Mr. Bojja Hemanth Reddy
IBBI/IPA-001/IP-P02632/2021-2022/14026

**ఫారం-A
బహిరంగ ప్రకటన**

(ఇన్సాల్యెన్సీ అండ్ బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (ఇన్సాల్యెన్సీ రెజుల్యూషన్ ప్రాసెస్ ఫర్ కార్పొరేట్ వర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 6 క్రింద)
M/s.SRI SCL ఇన్ఫ్రాటిక్ లిమిటెడ్ యొక్క బుణదాతల గమనిక కొరకు

సంబంధిత వివరములు

1.	కార్పొరేట్ డెటాల్ పేరు	M/s.SRI SCL ఇన్ఫ్రాటిక్ లిమిటెడ్
2.	కార్పొరేట్ డెటాల్ నమోదు తేదీ	08-06-1990
3.	నడరు కార్పొరేట్ రిజిస్ట్రేషన్ / రిజిస్ట్రేషన్ అయిన అథారిటీ	రిజిస్ట్రేషన్ ఆఫ్ కంపెనీస్, హైదరాబాద్, తెలంగాణ రాష్ట్రం
4.	కార్పొరేట్ డెటాల్ యొక్క కార్పొరేట్ గుర్తింపు నం. / లిమిటెడ్ లయబిలిటీ ఐడెంటిఫికేషన్ నం.	U45200TG1990PLC011354
5.	కార్పొరేట్ డెటాల్ నమోదిత కార్యాలయం మరియు ప్రధాన కార్యాలయం (ఏదైనా ఉన్నచో) చిరునామా :	హెచ్.నెం.8-2-502/1/A, 1వ అంతస్తు, జివి టవర్స్, రోడ్డు నెం.7, బంజారా హిల్స్, హైదరాబాద్-500034.
6.	కార్పొరేట్ డెటాల్ ను సంబంధించి ఇన్సాల్యెన్సీ ప్రారంభ తేదీ	18-10-2022 (కంపెనీ షిట్ నెం.CP/IB.56/2021 లో 18.10.2022 నాటి NCLT యొక్క ఆర్డర్ ప్రకారం 28.10.2022 న స్వీకరించబడింది)
7.	ఇన్సాల్యెన్సీ రెజుల్యూషన్ ప్రాసెస్ ముగింపుకు అంచనా తేదీ	15-04-2023 (దివాలా ప్రారంభ తేదీ నుండి 180 రోజులు)
8.	ఇంటిమె రెజుల్యూషన్ ప్రాసెస్ లోగా వ్యవహరిస్తున్న ఇన్సాల్యెన్సీ ప్రాసెస్ లో పేరు మరియు రిజిస్ట్రేషన్ నెంబరు	శ్రీ బొజ్జా హేమంత్ రెడ్డి, Registration No. IBBI/IPA-001/IP-P02632/2021-2022/14026
9.	లోల్లో నమోదు చేయబడిన ఏదైనా ఇంటిమె రెజుల్యూషన్ ప్రాసెస్ లో చిరునామా మరియు ఇ-మెయిల్	చిరునామా: ప్లాట్ నెం.202, ప్లాట్ నెం.27 & 28, వెంకట రమణ కాలనీ, రోడ్డు నెం.1, మమతా నగర్, నాగోల్, హైదరాబాద్-500068. Email: ip.sriscl@gmail.com
10.	ఇంటిమె రెజుల్యూషన్ ప్రాసెస్ లోతో సంబంధించిన కొరకు ఉపయోగించవలసిన చిరునామా మరియు ఇ-మెయిల్	చిరునామా: ప్లాట్ నెం.202, ప్లాట్ నెం.27 & 28, వెంకట రమణ కాలనీ, రోడ్డు నెం.1, మమతా నగర్, నాగోల్, హైదరాబాద్-500068. Email: ip.sriscl@gmail.com
11.	క్రెడిటర్స్ దాఖలుకు చివరి తేదీ	11-11-2022
12.	ఇంటిమె రెజుల్యూషన్ ప్రాసెస్ ద్వారా నిర్ధారించబడి, సెక్షన్ 21లోని సబ్-సెక్షన్ (6A) యొక్క క్లాజ్ (b) క్రింద రుణదాతలు, ఎవరైనా ఉంటే	తరగతి(లు) యొక్క పేరు: లేదు
13.	క్లాస్ లో క్రెడిటర్స్ యొక్క అధికార ప్రతినిధులుగా వ్యవహరించుటకు గుర్తింపు పొందిన ఇన్సాల్యెన్సీ ప్రాసెస్ లో పేర్లు (ప్రతి క్లాస్ లో ముగ్గురు పేర్లు)	వర్తించదు
14.	(a) లింకెడ్ ఫార్మ్స్ మరియు (b) అధికృత ప్రతినిధుల వివరాల లభ్యత :	నెట్ లింక్ : https://ibbi.gov.in/home/downloads భౌతిక చిరునామా : ప్లాట్ నెం.202, ప్లాట్ నెం.27 & 28, వెంకట రమణ కాలనీ, రోడ్డు నెం.1, మమతా నగర్, నాగోల్, హైదరాబాద్-500068. Email: ip.sriscl@gmail.com

ఈ ప్రకటన ద్వారా తెలియజేయునది ఏమనగా M/s.SRI SCL ఇన్ఫ్రాటిక్ లిమిటెడ్ యొక్క కార్పొరేట్ దివాలా పరిష్కార ప్రక్రియను ప్రారంభించుటకు 28-10-2022 నాటి ఆర్డర్ ద్వారా 18-10-2022 తేదీన నేషనల్ కంపెనీ లా ట్రిబ్యూనల్, హైదరాబాద్ బెంచ్ వారు ఉత్తర్వులు జారీచేసినారు. ఎం.టి నెం.10 పై తెలిపిన చిరునామా వద్ద ఇంటిమె రెజుల్యూషన్ ప్రాసెస్ లోకు 11-11-2022వ తేదీ ఆలోచన రుజువులతో తమ క్రెడిటర్స్ దాఖలు చేయవలసిందిగా M/s.SRI SCL ఇన్ఫ్రాటిక్ లిమిటెడ్ క్రెడిటర్లు కోరబడుచున్నారు. ఆర్థిక రుణదాతలు ఎలక్ట్రానిక్ విధానం ద్వారా మాత్రమే రుజువులతో తమ క్రెడిటర్స్ దాఖలు చేయాలి. ఇతర రుణదాతలు అందరూ స్వయంగా, తప్పాలా ద్వారా లేదా ఎలక్ట్రానిక్ విధానం ద్వారా రుజువులతో క్రెడిటర్స్ దాఖలు చేయవచ్చును. ఎం.టి నెం.12కు ఎదురుగా జాబితా చేయబడిన ఒక క్లాస్ కి చెందిన ఒక పైనాన్ని యల్ క్రెడిటర్. ఎం.టి నెం.13కు ఎదురుగా జాబితా చేయబడిన ముగ్గురు ఇన్సాల్యెన్సీ ప్రాసెస్ లో నుండి అధికృత ప్రతినిధి ఎంపికను సూచిస్తుంది. ఫారం C/A క్లాస్ యొక్క అధికృత ప్రతినిధిగా వ్యవహరించడానికి (తరగతి నిర్దిష్ట పదచండి) ప్రస్తుతము వర్తించదు. తప్పదు సమాచారం లేదా అసంబద్ధ సాక్ష్యములు దాఖలు చేసినచో ఆరిమానాలు విధించబడును.

తేదీ : 28 అక్టోబర్ 2022
ప్రదేశం : హైదరాబాద్

శ్రీ బొజ్జా హేమంత్ రెడ్డి
IBBI/IPA-001/IP-P02632/2021-2022/14026

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF M/s. SRI SCL INFRATECH LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SRI SCL INFRATECH LIMITED
2. Date of Incorporation Of Corporate Debtor	08/06/1990
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Hyderabad, Telangana State
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45200TG1990PLC011354
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	H.No. 8-2-502/1/A, 1ST FLOOR, JIVI TOWERS, ROAD NO.7, BANJARA HILLS, HYDERABAD-500034
6. Insolvency commencement date in respect of Corporate Debtor	18/10/2022 (As per the order of NCLT dated 18.10.2022 in Company Petition no. CP/IB.56/2021-received on 28/10/2022)
7. Estimated date of closure of insolvency resolution process	15/04/2023 (180 days from the Insolvency Commencement Date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bojja Hemanth Reddy Registration No. IBB/INPA-001/IP-P02632/2021-2022/14026
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068, Email: ip.sriscl@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068, Email: ip.sriscl@gmail.com
11. Last date for submission of claims	11/11/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Nil
13. Name of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Flat No.202, Plot No.27 & 28, Venkata Ramana Colony, Road No.1, Mamatha Nagar, Nagole, Hyderabad-500068
<p>Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s. SRI SCL INFRATECH LIMITED on 18/10/2022 via order dated 28/10/2022.</p> <p>The creditors of M/s. SRI SCL INFRATECH LIMITED, are hereby called upon to submit their claims with proof on or before 11/11/2022 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>	
Date: 28th Oct' 2022	Mr. Bojja Hemanth Reddy
Place: Hyderabad	IBB/INPA-001/IP-P02632/2021-2022/14026

